

12



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/ (IB)/2017
NAME OF THE PETITIONER(S) : ZEE ENTERTAINMENT ENTERPRISES LTD
NAME OF THE RESPONDENT(S) : TANJARA TRADING PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1	S-DIWAKAR	Counsel for petitioner	
2	K. Gaurav Kumar	Counsel for respondent P.C.S	

ORDER

Shri S Diwakar, counsel for petitioner present. Shri K Gaurav Kumar, PCS representing the respondent present. Both the counsel stated that the matter has been settled between the parties. In this connection, they have filed a joint memo of compromise, countersigned by both the counsel, mentioning the payment schedule and details of the post-dated cheques. The memo is taken on record. Both the counsel prayed to close the matter. In view of the compromise arrived at between the parties, the matter is closed.

K Anantha Padmanabha Swamy
Member (Judicial)

bc